

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

(IB)-415(ND)/2018

In the matter of:

Aggarwal Sanitations ... Applicant
Vs.
M/s Proview Infrastructure Pvt. Ltd. ...Respondent

SECTION: Under Section 8 & 9 of IBC

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

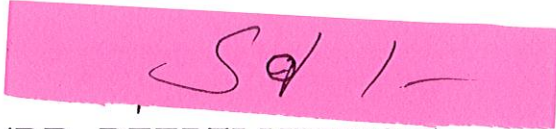
Order delivered on 19.04.2018

For the applicant None
For the Respondent None

ORDER

None appears on second call. For further consideration on 21st May, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**